

**EMPLOYMENT OF PERSONS DISPLACED ON  
ACCOUNT OF ACQUISITION OF LAND FOR  
H.S.L., ROURKELA**

f SHRI DHANANJOY  
•668. <( MOHANTY:  
1\_ SHRI B. C. PATTANAYAK:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state the number of persons who were displaced on account of acquisition of land for the Hindustan Steel Limited, Rourkela and who have been provided with regular employment in the steel plant?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM) : 2,444 families were displaced on account of land acquisition and 1,133 displaced persons have so far been provided with regular employment in the steel plant.

**WHITE-KHADI UNIFORMS TO CLASS IV  
EMPLOYEES**

•669. SHRI R. N. KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have under consideration any proposal to give white-khadi uniforms to their Class IV employees; and

(b) if so, whether any instruction has been issued in this regard to various Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Class IV employees other than those not engaged on regular office duties like Farashes, Chowki-dars, etc. are already being given white khadi uniform during summer.

(b) Yes.

**SALE OF BYE-PRODUCTS OF INDIAN OIL  
REFINERIES LTD.**

•670. SHRI R. N. KAKATI; Will the Minister of MINES AND FUEL be pleased to state:

(a) whether the Indian Oil Refineries Limited are selling their bye-products to the Indian Carbon Company; if so, at what rates; and

(b) at what rates the same materials are imported from abroad?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) The Indian Refineries Ltd. are selling all saleable Petroleum Coke produced by Nunmati Refinery to Indian Carbon Company through the Indian Oil Company Limited. The price agreed is Rs. 124/- per metric ton exclusive of excise duty, State or Central Sales Tax and all other taxes which will be paid at actuals. This price is ex-Nunmati.

(b) No reliable information about the rates of imported Petroleum Coke is known to us.

**KOLAR GOLD MINES**

•671. SHRI BAIRAGI DWIBEDY: Will the Minister of FINANCE be pleased to state:

(a) whether any decision has been taken on the transfer of the Kolar Gold Mines to the Centre; and

(b) if so, what are the terms on which the transfer is to be made?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) No, Sir. The matter is still under negotiation with the Government of Mysore.

•672. [*Transferred to the 3rd September, 1962.*]

**SCIENTISTS ENROLLED IN THE SCIENTISTS'  
POOL**

\*673. SHRI D. B. DESAI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) what is the number of Scientists who have so far been enrolled in the C.S.I.R. Scientists' Pool, since the starting of the Pool;

(b) how many of them have been provided employment in India; and

(c) how many of them have resigned from the Pool and gone abroad as they could not find employment or

proper working conditions in the country?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR):

(a) 1066 scientists have been selected for appointment to the Pool up to 16th August, 1962.

(b) 382 took up assignments in India as Pool Officers of whom 123 have since secured regular employment in India. Another 249 have been able to secure regular appointments in India before joining the Pool.

(c) Seven persons resigned and went abroad (three for further training, three on securing positions abroad and one for private reasons).

#### MINERALS FOUND IN ASSAM

\*674. SHRI R. N. KAKATI: Will the Minister of MINES AND FUEL be pleased to state:

(a) the various minerals found in Assam and the places where these are found; and

(b) the measures so far taken to exploit them?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) and

(b) The information is being collected and will be laid on the Table of the House as soon as it is available.

#### FERTILIZER FACTORIES AT KOTHAGUDAM AND VISHAKHAPATANAM

\*79. SHRIMATI SEETA YUDHVTR: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the progress so far made in the setting up of fertiliser factories at Kothagudam and Vishakhapatnam in Andhra Pradesh; and

tPostponed from the 7th August, 1962.

(b) whether there is any delay in the setting up of these factories due to difficulties in acquisition of land?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) A statement is laid on the Table of the Sabha.

(b) No, Sir.

#### STATEMENT

*Kothangudan Fertilizer Factory.*— M/s Andhra Sugars, who have been granted a licence for this project, have submitted a draft of the collaboration agreement which they propose to enter into with a well-known American firm for technical and financial collaboration. The draft is under examination and is expected to be approved in the next few days. In the meantime, the party has gone ahead with the acquisition of land for the project, arrangements for supply of utilities like water and electric power and of coal which will be the main raw material for the production of ammonia. The party has also made arrangements to form a Public Limited Company with a Board of Directors for executing the project and for obtaining the consent of the Controller of Capital Issues for issue of capital. These matters will be finalised after their collaboration terms have been approved. The factory is expected to go into production not later than March 1965.

*Vishakhapatnam Fertilizer Factory.*— A private Limited Company called 'Coromandel Fertilizers Private Limited' has been registered by the Consortium to whom a licence has been issued for the establishment of the factory, for undertaking the preliminary steps to implement the project. This private Company has negotiated with the Vishakhapatnam Port Authorities the lease of 400 acres of land belonging to the latter for constructing the factory. The Company is also negotiating with the local authorities for the supply of water, power, etc.